

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 748 of 2019

IN THE MATTER OF:

R.R. Gopaljee

...Appellant

Versus

Indian Overseas Bank & Ors.

...Respondents

Present:

For Appellant: Mr. Mohan Parasaran, Sr. Advocate with Mr. Kaushik N. Sharma and Mr. Himanshu Suman, Advocates

For Respondents: Mr. Devesh Tripathi, Ms. Anusuya Choudhary and Mr. M. Dubey, Advocates

ORDER

29.08.2019: Due to paucity of time this matter could not be taken up. Post this appeal 'for admission (after notice)' on **20th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk